findings? A question about this has been asked to which no reply has yet been given. Is it a fact that the USA is financing the project and the US Army is the recipient of those research findings? That is my question number two. Then my third question is this: Were the PL480 funds at the disposal of the US Embassy used to finance these research projects? If you not got the answer now, you may give it later. But these are very clear and concrete questions. Then my fourth question is: Were the experiments by the GCMU, the BNHS and the institution at Jodhpur actually conducted and, if they were conducted, will the Minister kindly place the results of these researches on the Table of the House? Then my fifth question is: Was the GCMU set up in 1969 against the advice of Indian scientists? Is it a fact that Indian scientists advised specifically against the setting up of the GCMU and that it was set up in spite of their advice against it? My last question is this: Is it a fact that in the WHO collaboration in this country most of the people employed are not people from the academic fields, but generally officers of the Ministry, health officers and Health Ministry officials, who draw fat salaries and who are very clever in hiding everything from the Minister and the Minister does not know anything? And then, Sir, my last point is I demand that a three-hour or Short Duration discussion may be allowed on this question in this House.

SHRI A. K. KISKU: Sir, many of the questions are only repetitions. About the first question whether there is any hush-hush, I would say, "No". About the US Army being supplied with the findings I would say, "No". About PL-480 funds, as I have already said, WHO receives funds from different sources. But whatever research project is undertaken in India, that is being vetted by the ICMR. About the GCMU research findings. I will surely see that all the research findings are placed on the Table of the House when they are ready. About the officers of the WHO, I have no information. But as I have already committed to Shri Bhupesh Gupta, I will surely look into it and place all the facts on the Table of the House.

SHRI HARSH DEO MALAVIYA: Was the GCMU set up against the advice of the Indian scientists?

SHRI A. K. KISKU: GCMU was set up with the full support of Health scientists. It does not have any non-technical Health Ministry officials.

REFERENCE TO DISCUSSIONS WITH SHEIKH ABDULLAH REGARDING FUTURE STATUS OF KASHMIR

श्री प्रकाशवीर शास्त्री (उत्तर प्रदेश): उपसभापति जी, मैं आपके माध्यम से जम्मू और काश्मीर राज्य के भविष्य के सम्बन्ध में एक विशेष उल्लेख करना चाहता हूं। पिछले कुछ दिनों से समाचारपत्रों में यह चर्चा चल रही थी कि पर्दे के पीछे काश्मीर राज्य के भविष्य को लेकर भारत सरकार, शेख अब्दुल्ला और उनके समर्थक जनमत मोर्चे के बीच कोई आख-मिचौनी चल रही है, लेकिन आज के समाचारपत्रों को देखने से पता लगता है कि वह आख-मिचौनी अब कुछ प्रत्यक्ष रूप लेने जा रही है। समाचारपत्रों में है, शीघ्र ही--उन्होंने तो तारीख भी तय कर दी है 9 अगस्त को उनको जम्मू और काश्मीर राज्य का मुख्य मंत्री बनाने की एक योजना चल रही है। भारत सरकार तीन बार इन्हीं शेख अब्दुल्ला के ऊपर परीक्षण करके देख चुकी है, जेल में रखने के बाद उनको निकाला, फिर जेल मे रखा, फिर निकाला, फिर जेल में रखा, फिर निकाला और अब चौथी बार परीक्षण करने जा रही है। हो सकता है आगे चलकर इस प्रकार की कुछ स्थितियां हों, जैसी उन्होंने भारत सरकार के सामने रखी

[श्री प्रकाशवीर शास्त्री]

है कि 1953 से पहले की जो स्थिति थी उस पर भारत सरकार लौट आए। यह उनकी ओर से विशेष शर्त है। मैं समझ नहीं पाता कि ऐसी कौन सी परिस्थिति है, ऐसा कौन सा दबाव है, भारत सरकार क्यों इतनी दुर्बल अपने को महसूस कर रही है। क्या कोई विदेशी दबाव है? सरकार में ऐसी कौन सी कमजोरी आ गई है जिसको लेकर सरकार 1953 से पहले की स्थिति पर विचार करने की तैयारी कर रही है? मेरी आशंका यह है कि कहीं ऐसी स्थिति न हो कि जो टर्म्स वे इस समय कुर्सी से अलग रह कर भारत सरकार को डिक्टेट नहीं कर सकते मुख्य मंत्री बनने के बाद भारत सरकार को उस परेशानी में डाल दें।

मैं आपके माध्यम से, उपसभापति महोदय, केवल दो ही बातें कहना चाहता हूं। एक तो मेरा आरोप यह है कि अगर भारत सरकार ने कहीं कोई इस प्रकार का कच्चा निर्णय करने की कोशिश की तो डा० श्यामा प्रसाद मुखर्जी से लेकर काश्मीर में जो तीन संग्राम हुए 1947 का, 1965 का और 1971 का, उनमे जो हजारों सैनिकों का बलिदान हुआ उस बलिदान के साथ यह बहुत बड़ा अन्याय होगा। दूसरा इसका दुष्परिणाम यह होगा कि अगर जम्मू और काश्मीर राज्य को किसी विदेशी या आन्तरिक दबाव में आकर विशेष प्रकार की सुविधाएं दी तो भारत सरकार संकट में फंस जायगी। उसकी प्रतिक्रिया तमिलनाडु और अन्य राज्यों में भी होगी। और सबसे बड़ी चीज जो मैं कहना चाहता हूं वह यह है कि अगर इस सम्बन्ध में भारत सरकार ने अपनी घुटने-टेक नीति का परिचय दिया और भारत के इस सेंसिटिव पार्ट मे, इस सीमावर्ती क्षेत्र में कमजोरी दिखाई तो मेरी आशंका यह है कि देश के अन्दर एक भयंकर आग लग जायगी और जो कुछ आज बिहार में चल रहा है वह सारे देश में फैल जायगा और सारा देश ही बिहार हो जायगा।

SHRI BHUPESH GUPTA (West Bengal): I think the country would welcome it.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2·30 P.M.

The House then adjourned for lunch at forty-three minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock, **Mr. Deputy Chairman** in the Chair.

THE GUJARAT APPROPRIATION (NO. 2) BILL, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year 1974-75, as passed by the Lok Sabha, be taken into consideration."

Sir, as the honourable Members are aware, consequent upon the President's Declaration dated 9-2-1974, issued under article 356 of the Constitution, the Budget of the State of Gujarat for 1974-75, along with the Demands for Grants, was presented to the Parliament on the 18th March, 1974. Pending the passing of the Demands for the whole year, a Vote on Account to meet the requirements of the State Government for the first four months ending July 1974 was obtained and the Appropriation (Vote on Account) Bill, 1974, was passed in March 1974. In its current Session, the Lok Sabha has granted